

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.No. 455 of 1996

Wednesday this the 26th day of June, 1996.

CORAM

HON'BLE MR. JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.C. Simmy,  
S/o P.J. Francisca, residing  
at Moothedath House, Near P.S. Hospital,  
Maradu PO, Kochi-682304. .... Applicant

(By Advocate Mrs. Sumati Dandapani)

Vs.

1. The Chief Commissioner,  
Customs and Central Excise,  
Uthamar Gandhi Road,  
Madras-34.
2. The Collector of Customs,  
Customs House, Cochin.
3. The Additional Collector of Customs,  
Customs House, Cochin.
4. The Assistant Commissioner of Customs  
(Establishment) Office of the Collector  
of Customs, Customs House,  
Cochin. .... Respondents

(By Advocate Mr. S. Radhakrishnan, ACGSC)

The application having been heard on 26th June, 1996  
the Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks to quash A7 and A9 orders  
rejecting his request for compassionate appointment.

contd....

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According to learned counsel for applicant, the facts of the case would eminently justify a compassionate appointment. It is not for the Courts or Tribunals to evaluate the circumstances and grant or decline an appointment. The matter is now pending consideration before respondent Chief Commissioner, Customs and Central Excise, Madras. The said respondent will consider A10 representation and pass appropriate orders thereon. Learned standing counsel submits that this will be done within eight weeks from today. We record the submission.

2. Original Application is disposed of as aforesaid.

No costs.

Dated the 26th day of June, 1996.



P.V.VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR (J)  
VICE CHAIRMAN

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List of Annexures

Annexure A7: True copy of intimation received by Smt. P.J. Francisca, mother of the applicant from 4th respondent vide No.S.45/49/93-Estt. Cus. dated 17.2.95.

Annexure A9: True copy of Memo issued by the 4th respondent to Smt. P.J. Francisca, vide No.S.45/49/93-Estt. Cus. dated 1.8.95.

Annexure A10: True copy of representation submitted by Smt. P.J. Francisca before the 1st respondent on 31.10.1994.